

1	2	3	4	5
2011-12	Nil	Nil	6	6
2012-13	45	1	14	14
TOTAL:	433	58	44	44

Policies to improve air connectivity in NE Region

*511. SHRI KUMAR DEEPAK DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of effective policies to improve air connectivity in the remote North-Eastern Region;

(b) whether it is a fact that the Flight Operators failed to implement the need of dedicating ten per cent of their fleet for the North-Eastern Region;

(c) if so, the action taken therefor; and

(d) the details of steps taken for implementation of the recommendations of the Rohit Nandan Committee?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI KC. VENUGOPAL): (a) Government has laid down Route Dispersal Guidelines (RDG) with a view to achieve better regulation of air transport services taking into account the need of air transport services of different regions of the country including North-East (NE) region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

In accordance with RDG, Scheduled Airlines who operate on Category-I (Metro) routes are required to deploy 10% of the capacity deployed on Category-I routes, on Category-II routes. Category-II routes are those connecting stations in N.E. region, Jammu and Kashmir, Andaman and Nicobar Islands and Lakshadweep.

Further, the Government has also granted initial No Objection Certificate to M/s North East Shuttle to operate scheduled air transport (Regional) services in N.E. region. Pawan Hans Limited is also providing non-scheduled air transport services in N.E. region.

(b) No, Sir. All the scheduled airlines are complying with the requirement contained in RDG..

(c) Does not arise in view of (b) above.

(d) The Government has engaged an expert consulting agency to assist in implementing various recommendations of Rohit Nandan Committee.

Quality of construction work of National Highways

†*512. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received complaints from the State Governments regarding quality of construction work of National Highways;

(b) if so, the details thereof during the last three years, State-wise including Rajasthan along with the action taken in this regard;

(c) the details of steps Government has taken or is considering to take for the inspection of quality of construction of roads and highways;

(d) the action being taken by Government to remove the shortcomings found in the inspections conducted by them during the last three years; and

(e) the steps being taken by Government to ensure quality of construction of National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) Yes, Sir.

(b) The State-wise details of complaints received from the State Governments regarding quality of construction work of National Highways (NHs) during the last three years along with the action taken thereof are given in the Statement (*See* below).

(c) to (e) All NH projects are constructed as per quality standards corresponding to Indian Roads Congress (IRC)/Ministry of Road Transport and Highways (MoRT&H) specifications. The quality of construction is closely monitored through regular checks and tests by the Engineers, Supervision/Independent Consultants. Besides, quality of construction is also closely monitored by field officers executing the project and Regional Officers (ROs) of the Ministry, including Officers from headquarters. On

†Original notice of the question was received in Hindi.